

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:354  
ANSWERED ON:21.02.2006  
ULFA EXTORTION NOTICE  
Subba Shri Moni Kumar

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the United Liberation Front of Assam has recently issued an extortion notice of Rs.500 crore to ONGC and Government of Assam;
- (b) if so, the details of the ransom note reportedly received through post;
- (c) the reaction of Union Government thereto; and
- (d) the action taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY)

(a) & (b): It has been reported that Oil and Natural Gas Corporation Ltd. (ONGC), Nazira, Assam had received a communication on the letter head of United Liberation Front of Assam (ULFA) dated 1.1.2006 demanding Rs. 500 crore within 15 days.

(c) & (d): On receipt of the information, the Central Government had taken up the matter with the Government of Assam advising them to take all appropriate steps to ensure safety and security of the ONGC installations and personnel in Assam. The Government of Assam has informed that the Police has registered a case and has started investigation. Security to ONGC installations and personnel have been strengthened.